

[Sh. Dal Chander jain]
of Scheduled Castes and Scheduled Tribes is a very backward in Madhya Pradesh. There is neither any source of irrigation nor any big industry in this area. It is proposed to set up five oil refineries in the country. One of them should be set up in Damoh district of our Bundelkhand area, so that this area could be developed and the Scheduled Castes and Tribes get employment. All the basic requirements for the setting up of an oil refinery are available in the Damoh district. We hope that special attention will be paid to it and a decision will be taken as early as possible.

(viii) Need to implement early the agreement arrived at with the association of Junior Engineers of C.P.W.D.

SHRI HARISH RAWAT (Almora): Mr. Deputy Speaker, Sir, the long drawn strike of Junior Engineers of C.P.W.D. was withdrawn after an agreement was signed between the association of Junior Engineers and the Ministry. According to the agreement it was agreed that the Ministry is required to refer the matter in respect of giving the pay-scale of Rs. 1640-2900 to Junior Engineers to the Group of Ministers, with its own recommendations. The question of payment of salary during the period of strike is to be considered sympathetically and all the criminal cases against Junior Engineers are to be withdrawn and they were not to be harassed.

But now instead of taking steps for the fulfilment of the agreements, the office bearers of the Association of Junior Engineers are being victimised and harassed.

So the Central Government should arrange for the early implementation of the agreement and the victimisation and harassment of the office bearers should be stopped forthwith.

(ix) Need to take necessary measures for rehabilitation of the people affected by floods and earthquake in North Bihar

SHRI RAM BHAGAT PASWAN (Ros-

era): Mr. Deputy Speaker, Sir, due to terrible flood and earthquake in Darbhanga, Madhubani, Samastipur, Sitamarhi, Monghur and Gopalganj districts of North Bihar, normal life was paralysed. The standing crops worth Rs. 16 crores have been destroyed due to floods. Large areas of these districts have been submerged under flood waters. About 80 lakh people of the state have been affected. 4 thousand houses have collapsed due to floods and another 25 thousand due to earthquake. The earthquake left 200 people dead and 2500 injured. All major rivers of north Bihar, namely Kosi, Kamla, Balan, Bagmati, Gandak, Kereh are flowing above the danger mark. People are terrified due to breaches in the embankments of rivers at various places. Water is flowing on a number of highways and transportation has come to a standstill at many places. Rail services between Purnea and Banmankhi have been cancelled. The worst affected areas due to floods are Rosera, sub-division and Darbhanga, Kureshwarsthan block, Ghanshyampur, Birul Scindia, Hasanpur, Rasda, Vibhutipur, Warisnagar and Baheri have also been hit severely. Consequently 90 percent standing crops have been submerged under water. Thus, both natural calamities flood and earthquake have played havoc and created tragic conditions in Bihar. Therefore, I urge the Government to kindly arrange relief and rehabilitation on war footing for the people affected by earthquake and flood.

[English]

(x) Need for early clearance to the Bakreswar Thermal Power Project in West Bengal

KUMARI MAMATA BANERJEE (Jadavpur): Sir, for the industrial recovery of the State of West Bengal, assured supply of power is crucial. To gear up the employment potentiality in the State, it is necessary that the Bakreswar Thermal Power Project should be cleared without any further delay. Its immediate clearance will not only create employment scope in the State of West Bengal but it will benefit the common working people of the entire Eastern Region.